Mini-CCC

1) Why should we seal 3 floors? Why not seal only the affected apartment. Plus any apartment within close proximity, say within 5 meters, from that apartment.

1) Why should we seal 3 As per the SOP, containment floors? Why not seal zones are demarcated based only the affected apartment. Plus any movement of the patient.

2) Why are some BBMP Officers asking for 28 days quarantine? Isn't the norm 14 days quarantine?

14 days Institutional/Home quarantine is mandatory followed by 14 days Reporting time, in which the patient needs to report for any symptoms.

3) Do we allow domestic help into the complex or not during this lockdown?

Nobody should be in the living area of COVID patients.

4) Can people go walking/running inside the residential complex if they follow SD/masks. At least early mornings before 8.00 am, during this lockdown?

Walking inside the residence complex is allowed as long as they follow social distancing and wear face masks.

5) Housekeeping support staff coming into the complex. Are they allowed or do they need to be provided space to stay in.

Medical and support staff must follow strict guidelines treating COVID positive patients.